

C.R. - 8/96

1/ 8.1.96

Hon'ble Mr. K.D.Saha, Member (A)

Adjourned to 6.2.1996 for admission.

MR.

(I. D. Saha)
Member (A)

2/6.2.96

Hon'ble Shri N. Sahu, Member (A)

Shri D.B.Singh, learned counsel for the applicant is present. He says that this case does not relate to an urgent matter. This is a Division Bench Case. Let it be adjourned to 6.3.96 for admission.

SKS

(N. Sahu)
Member (A)

3/07.03.96

Hon'ble Mr. K.D.Saha, Member (A)

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Adjourned to 15.04.1996 for admission.

SKJ

(K.D.Saha)
Member (A)

4/ 17.4.96.

Shri... M.L. Sraware...
Since the Division Bench is not
available at present, let this case be
adjourned sine die till the Division
Bench is available.

Registrar 11C

OA-8/96

5/7.10.96 None appears. List on 29.11.96
for admission.

SKS

(D. Purkayastha)
Member (J)

(K.D.Saha)
Member (A)

6./ 29.11.96. None appears on behalf of the applicant
today also. The OA is dismissed in default.

/CBS/

(K.D. Saha)
Member (A)

(V.N. Mehrotra)
Vice-chairman